

LIST OF CASES IN WHICH ELECTRONIC SERVICE OF PROCESS HAS TAKEN PLACE DURING THE MONTH OF JULY 2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
1	SH. VIDYA PRAKASH/ SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL									
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL									
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL									
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL									
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL									
6	SH. NEELAM SINGH, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL									
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL									
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL									
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL									
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/76/2025	07-07-2025	Viva Books Private Ltd Vs M/s CS Kids Learning Pvt Ltd	Narender Vashishta(P),	9811140704	vashishta@gmail.com	07.07.2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETTIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE E MAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
		307	Civil	CS (COMM)/766/2025	07-07-2025	Viva Books Private Ltd Vs Krishna Kids Academy	Narender Vashishta(P),	9811140704	vashishta@gmail.com	07.07.2025
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)652	03-06-2025	BANK OF BARODA Vs Mahender Kumar	Geetanjali sharma	8588821631	Advocate.134@gmail.com	04.07.2025
		COURT ROOM 310	CS (COMM)	CS (COMM)636	31-05-2025	SURYA ROSHNI LIMITED Vs SANJAY KUMAR TIWARI	Shrihar Tripathi	9548888420	advocate.shrihar@gmail.com	10.07.2025
		COURT ROOM 310	CS (COMM)	CS (COMM)114	18-10-2024	PRASHANT BANSAL AND ANR Vs SUNPREET SINGH AND ANR	Prabhat Ranjan(P),	9711492022	Pranjanadv@gmail.com	10.07.2025
		COURT ROOM 310	CS (COMM)	CS (COMM)98	21-01-2025	M/S SAKARNI PLASTER (INDIA PVT. LTD Vs UMESH KUMAR THAKUR	Pradeep Kr. Aggarwal	9312769327	vertical.legal@gmail.com	10.07.2025
		COURT ROOM 310	CS (COMM)	CS (COMM)10	13-09-2024	VAISHNO WIRE PVT LTD Vs GUPTA POWER INFRASTRUCTURE LTD	Neeraj Gupta	9811267045	info@juslawoffices.com	15.07.2025
		COURT ROOM 310	EX (COMM)	CS (COMM)52	14-05-2025	STEEL METAL TUBES (INDIA) PVT. LTD Vs Ocean Steel Industries	K Rahman	9811486602	krahman664@gmail.com	17.07.2025
		COURT ROOM 310	CS (COMM)	CS (COMM)39	08-04-2025	Allwin Decor Private limited through its AR Ankit Chaurasia Vs Anshu Chawla	Rajiv Tiwari	8887653137	chamberofjy@outlook.com	21.07.2025
		COURT ROOM 310	CS (COMM)	CS (COMM)31	20-03-2025	DHARAM INDUSTRIES Vs ANJALI LATA	Mansimran Singh	9818908905	mansimran.khurana@gmail.com	22.07.2025
		COURT ROOM 310	CS (COMM)	CS (COMM)71	01-07-2025	SUNITA JAIN Vs KAPIL KUMAR	Sarika Jain	9958923541	sarika0078@gmail.com	22.07.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE ID	ADVOCATE EMAIL	DATE OF ELECTRONIC SERVICE OF PROCESS
			COURT ROOM 310	CS (COMM)	CS (COMM)/658	04-06-2025	ARIHANT ELECTRICALS Vs M/s PRAMOD TELECOM PRIVATE LIMITED	Surender Tyagi	999993833		surendersu parn@gmail .com	25.07.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/730	02-07-2025	PREM KUMAR Vs M/S JAIN SPARE AUTO PVT LTD	Mohit Batra	9911893100		adv.batra@ gmail.com	25.07.2025

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12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS COMM	673/2025				08.07.2025	
			401	CS COMM	700/2025	01.07.2025	STATE BANK OF INDIA V/S RAJ RANI	A.K. ROUT 9999132159	AKROUTA DVOCAE @GMAIL.CO	08.07.2025
			401	CS COMM	538/2025		AMIT KHANNA V/S FARZAAN			05.07.2025
			401	OMP I COMM	510/2025	02.07.2025	HDFC BANK LTD V/S PRERNA SHARMA		ANISHBHOLA17@YAHOO.COM	05.07.2025
			401	OMP I COMM	511/2025	02.07.2025	HDFC BANK LTD V/S SUNITA RANI	ANISH BHOLA 9811452022	ANISHBHOLA17@YAHOO.COM	05.07.2025
			401	OMP I COMM	512/2025	02.07.2025	HDFC BANK LTD V/S MAYANK LOCHAB	ANISH BHOLA 9811452022	ANISHBHOLA17@YAHOO.COM	05.07.2025
			401	OMP I COMM	540/2025	07.07.2025	HDFC BANK V/S RAM SINGH YADAV	ANISH BHOLA 9811452022	ANISHBHOLA17@YAHOO.COM	09.07.2025
			401	OMP I COMM	535/2025		TATA CAPITAL V/S KAMLESH KR			09.07.2025
			401	OMP I COMM	576/2025	14.07.2025	PIRAMAL FINANCE LTD V/S RAGHUNATHS	ANANJAY SINGH 7030378800	ASAPLEGALANDADVOCATS@GMAIL.COM	19.07.2025
			401	OMP I COMM	577/2025	14.07.2025	PIRAMAL FINANCE LTD V/S REENA K	ANANJAY SINGH 7030378800	ASAPLEGALANDADVOCATS@GMAIL.COM	19.07.2025

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		401	OMP I COMM	575/2025	14.07.2025	PIRAMAL FINANCE LTD V/S BINOD SEBASTIAN	ANANJAY SINGH	7030378800	ASAPLEGALANDADVOCATS@GMAIL.COM	19.07.2025
		401	OMP I COMM	604/2025	18.07.2025	DCB BANK LTD V/S SUJEET SINGH	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	28.07.2025
		401	OMP I COMM	607/2025	18.07.2025	DCB BANK LTD V/S RAM KUMAR	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	28.07.2025
		401	OMP I COMM	623/2025	21.07.2025	TATA CAPITAL LTD V/S ARJUN RAM	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	28.07.2025
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL							
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL							
15	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	COMMERCIAL	CS Comm 904/2022	18-10-2024	MS CHANDRA KANTA Vs JUNO BAZAR PVT. LTD.	SANJAY KUMAR	817885674	ADVSANJAYKUMAR@GAMIL.COM	17-04-2025
				CS C(COMM) 201/2025	11-03-2025	VINTAGE CREDIT Vs SHIWANI KAUL & ORS	GAURAV MALHOTRA	9999735544	MALHOTRA_GAOURAV1979@GAMIL.COM	25-06-2025
				CS C(COMM) 77/2025	29-01-2025	SHRI BALAJI PACKERS Vs STANDERED AUTO	NARENDR SINGH	9999735544	NARENDR SAGWAN@YAHOO.COM	22-04-2025
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	NIL							

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17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL								
21	SH. BALWANT RAI BANSAL, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	OMP (1) (COMM.)	82 / 2025	23.05.2025	M/s Clix Capital Services Pvt Ltd Vs Dr Manyam Satya Priya	SH. PUNEET RAJ	9718182038	07.07.2025	
					84 / 2025	27.05.2025	M/s Clix Capital Services Pvt Ltd Vs M/s Susama Tripathy Memorial Nursing Home and Ors	SH. PUNEET RAJ	9718182038	08.07.2025	
				OMP (1) (COMM.)	84 / 2025	20.05.2025	CANARA BANK Vs RAVI SUDAN	SH. UJJAWAL KR.	9899596050	08.07.2025	
22	MA. HIMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL								
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	3042/2025	21.04.2025	IDFC FIRST BANK LTD Vs NARENDER KUMAR	SANJEEV PATHAK(P),	8285002845	manjul.sood@sreslegal.com	10.07.2025
				U/s 9 of the Arbitration & Conciliation Act	3043/2025	21.04.2025	IDFC FIRST BANK LTD Vs NARESH JAIN	SANJEEV PATHAK(P),	8285002845	manjul.sood@sreslegal.com	10.07.2025

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		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	3041/2025	21.04.2025	IDFC FIRST BANK LTD Vs ASHOK KUMAR PANDEY	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	10.07.2025
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	3040/2025	21.04.2025	IDFC FIRST BANK LTD Vs ANIL MALAWAT	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	10.07.2025
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	3123/2025	23.04.2025	CNH INDUSTRIAL CAPITAL Vs MAYUR ROADWAYS	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	10.07.2025
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	3166/2025	25.04.2025	CNH INDUSTRIAL CAPITAL Vs VIRENDER SINGH	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	10.07.2025
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	2998/2025	19.04.2025	KOTAK MAHINDRA PRIME LTD Vs NARINDER KUMAR	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	03.07.2025
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	3115/2025	23.04.2025	M/s PIRAMAL CAPITAL Vs GEETA GIRI	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	10.07.2025
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	3112/2025	23.04.2025	M/s PIRAMAL CAPITAL Vs DILEEP KUMAR DAYAMA	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	10.07.2025
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	3113/2025	23.04.2025	M/s PIRAMAL CAPITAL Vs VISHAL SHIVAJI	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	10.07.2025
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	3164/2025	25.04.2025	CNH INDUSTRIAL CAPITAL Vs LAXMAN NAIN	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	07.07.2025
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	3003/2025	19.04.2025	CNH INDUSTRIAL CAPITAL Vs BANBAR VISHNOI	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	12.07.2025

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		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	3005/2025	19.04.2025	CNH INDUSTRIAL CAPITAL Vs JASPAL SINGH SIKH	9958726491	delhi.jangr aadvocate@gmail.com	16.07.2025
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	3827/2025	01.07.2025	YES BANK LTD Vs VIKALP VIKALP	9958726491	delhi.jangr aadvocate@gmail.com	16.07.2025
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	3149/2025	24.04.2025	M/s PIRAMAL CAPITAL Vs UPPUTURU SAI TEJA SRI	9958726491	delhi.jangr aadvocate@gmail.com	16.07.2025
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	3148/2025	24.04.2025	M/s PIRAMAL CAPITAL Vs SUBHASHI DEVAJIBHAI VAGHELA	9958726491	delhi.jangr aadvocate@gmail.com	16.07.2025
		12, New Court Block-I	Civil Suit	273/2025	31.05.2025	SMALL FARMERS AGRI BUSINESS Vs PREET INDUSTRIES	9810197092	dsadv13@gmail.com	16.07.2025
		12, New Court Block-I	Civil Suit	202/2025	21.04.2025	M/s A P SECURITAS INDIA P LTD Vs M/s DUNZO DIGITAL	9654550639	vikrantmahik1007@gmail.com	16.07.2025
		12, New Court Block-I	Civil Suit	292/2025	01.07.2025	MAHESH EDIBLE OIL Vs NAMKEEN	9838660707	varnikabajajadvocate@gmail.com	16.07.2025
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	3904/2025	03.07.2025	KOTAK MAHINDRA PRIME LTD Vs AWDHESH VISHWAKARMA	9958726491	delhi.jangr aadvocate@gmail.com	16.07.2025
		12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	3206/2025	28.04.2025	M/s PIRAMAL CAPITAL Vs SUKHITHA SR	9958726491	delhi.jangr aadvocate@gmail.com	16.07.2025
24	MS. ANURADHA BHARDWAJ, JUDGE(COMMERCIAL COURT)	SHUKLA SOUTH DISTRICT	NIL						

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25	SH. SANDEEP YADAV	SOUTH	NIL							
26	SH. SANJEEV KUMAR SINGH COMMERCIAL COURT.	SOUTH	29, New Court Block-II	Commercial	OMP (COMM)/2965/2025	19/04/2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs VEER VIKRAM SHAH	9958726491	jangraadvocate@gamil.com	02.07.2025
			29, New Court Block-II	Commercial	OMP (COMM)/2966/2025	19/04/2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs SHALEP, MOHMMAD	9958726491	jangraadvocate@gamil.com	02.07.2025
			29, New Court Block-II	Commercial	OMP (COMM)/2974/2025	19/04/2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs RAJVINDER SINGH	9958726491	jangraadvocate@gamil.com	02.07.2025
			29, New Court Block-II	Commercial	OMP (COMM)/3063/2025	22/04/2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs HEMRAJ MAHENDER	9958726491	jangraadvocate@gamil.com	02.07.2025
			29, New Court Block-II	Commercial	OMP (COMM)/3062/2025	22/04/2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs RAJVINDER KAUR	9958726491	jangraadvocate@gamil.com	02.07.2025
			29, New Court Block-II	Commercial	OMP (COMM)/3064/2025	22/04/2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs VIJAY SATBIR	9958726491	jangraadvocate@gamil.com	02.07.2025
			29, New Court Block-II	Commercial	OMP (COMM)/3065/2025	22/04/2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs MUKESH KUMAR	9958726491	jangraadvocate@gamil.com	02.07.2025
			29, New Court Block-II	Commercial	OMP (COMM)/3433/2025	20/05/2025	PIRAMAL AND HOUSEING FINANCE LIMITED Vs PRAKASH, AAKIL HUSSAIN	9958726491	jangraadvocate@gamil.com	02.07.2025
			29, New Court Block-II	Commercial	OMP (COMM)/3617/2025	30/05/2025	AXIS BANK LTD Vs SHAHANA	MAYANK MAHAJAN(P), 9873347330	mayank_mahajan05@yahoo.com	02.07.2025

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		29, New Court Block-II	Commercial	OMP (COMM)/3618/2025	130/05/2025	AXIS BANK LTD Vs DINESH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	02.07.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3622/2025	130/05/2025	AXIS BANK LTD Vs SUNIL RARH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	02.07.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3619/2025	130/05/2025	AXIS BANK LTD Vs DHARMVEER SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	02.07.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3620/2025	130/05/2025	AXIS BANK LTD Vs URVASHI SONIYAN SHARMA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	02.07.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3621/2025	130/05/2025	AXIS BANK LTD Vs DESHRAJ GURJAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	02.07.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3644/2025	131/05/2025	AXIS BANK LTD Vs RAM KRISHAN SHUKLA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	02.07.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3645/2025	131/05/2025	AXIS BANK LTD Vs NISHA RANI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	02.07.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3367/2025	116/05/2025	AXIS BANK LTD Vs DEV DUTT	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	02.07.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3585/2025	129/05/2025	KOTAK MAHINDRA BANK Vs SHAH ALAM	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	02.07.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3584/2025	129/05/2025	KOTAK MAHINDRA BANK Vs MURSAD ALI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	02.07.2025

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		29, New Court Block-II	Commercial	OMP (COMM)/3586/2025	129/05/2025	KOTAK MAHINDRA BANK Vs GOVIND THAKURAI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajano5@yahoo.com	02.07.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3587/2025	129/05/2025	KOTAK MAHINDRA BANK Vs ZAHID HUSAIN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajano5@yahoo.com	02.07.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3258/2025	101/05/2025	KOTAK MAHINDRA PRIME LIMITED Vs PARVEEN	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	02.07.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3257/2025	101/05/2025	KOTAK MAHINDRA PRIME LIMITED Vs BIOGENNEXT HEALTHPLUS OPS PVT LTD	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	02.07.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3430/2025	120/05/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs KIRANKUMAR SHIVAJI CHAVAN	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	02.07.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3431/2025	120/05/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs NAVEN KUMAR SHARMA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	02.07.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3432/2025	120/05/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs SAKET GANDHI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	02.07.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3372/2025	116/05/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs IMRAN TANVEER	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	02.07.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3371/2025	116/05/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs ASFAR U	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	02.07.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3370/2025	116/05/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs RAJESH ATMARAM SURALKAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	02.07.2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCATE E EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
		29, New Court Block-II	Commercial	OMP (COMM)/3128/2025	124/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED VsP), JOICE MATHEW	9958726491	jangraadvocate@gamil.com	02.07.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3369/2025	116/05/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED VsP), RISHI BAJPAI	9958726491	jangraadvocate@gamil.com	02.07.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3180/2025	126/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED VsP), BEENA CHAUHAN	9958726491	jangraadvocate@gamil.com	02.07.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3178/2025	126/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED VsP), SATHISH KANDASAMY	9958726491	jangraadvocate@gamil.com	02.07.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3179/2025	126/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED VsP), ANOOP SINGH	9958726491	jangraadvocate@gamil.com	02.07.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3127/2025	124/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED VsP), MOHAMMED SABITH O K	9958726491	jangraadvocate@gamil.com	02.07.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3368/2025	116/05/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED VsP), SHIVARAJU L H	9958726491	jangraadvocate@gamil.com	02.07.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3418/2025	119/05/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED VsP), MOHD NAZIR	9958726491	jangraadvocate@gamil.com	02.07.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3420/2025	119/05/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED VsP), MOHD AWAYES	9958726491	jangraadvocate@gamil.com	02.07.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3423/2025	119/05/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED VsP), KORRA SUDHAKAR	9958726491	jangraadvocate@gamil.com	02.07.2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
		29, New Court Block-II	Commercial	OMP (COMM)/3424/2025	19/05/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs), MONU TYAGI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	02.07.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3421/2025	19/05/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs), HARSH DEOLEKAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	02.07.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3126/2025	24/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs), MESALA PENTAM NAIDU	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	02.07.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3410/2025	19/05/2025	KOTAK MAHINDRA PRIME LIMITED Vs PRIYANKA TAGRA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	02.07.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3067/2025	22/04/2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs SAGAR JAGMOHAN	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	02.07.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3066/2025	22/04/2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs GOVINDA RAM RAM LAL PROPP GOVINDA RAM	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	02.07.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3261/2025	01/05/2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs KAMAR DIN	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	02.07.2025
		29, New Court Block-II	Commercial	CS (COMM)/240/2025	05/05/2025	Loreal S A Vs Cosmoline Exim LLP	Shravan Bansal(P),	011-26843455	unitedmark@unitedanunited.com	02.07.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3682/2025	02/06/2025	AXIS BANK LTD Vs NITISH KUMAR MISHRA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	07.07.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3685/2025	02/06/2025	AXIS BANK LTD Vs ABHISHEK GUPTA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	07.07.2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
		29, New Court Block-II	Commercial	OMP (COMM)/3683/2025	102/06/2025	AXIS BANK LTD Vs KULDEEP SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	07.07.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3686/2025	102/06/2025	AXIS BANK LTD Vs MAHADEV SERVICES	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	07.07.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3688/2025	102/06/2025	AXIS BANK LTD Vs KEWAL SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	07.07.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3687/2025	102/06/2025	AXIS BANK LTD Vs PRIYANSHU GUPTA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	07.07.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3684/2025	102/06/2025	AXIS BANK LTD Vs KRISHNA ENTERPRISES	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	07.07.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3487/2025	123/05/2025	IFFCO KISAN FINANCE Vs ANOOP KUMAR	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agopartners.com	07.07.2025
		29, New Court Block-II	Commercial	OMP (COMM)/6/2025	12/02/2025	DELHI TOURISM AND TRANSPORTATION DEVELOPMENT CORPORATION LTD Vs M/S KRISHNA CONSTRUCTIONS CO	ANISHA UPADHYAY	8800625111, 9650310194	anishau@gmail.com	07.07.2025
		29, New Court Block-II	Commercial	CS (COMM)/291/2025	01/07/2025	ARUNA SHARMA Vs PRUSTEL LIVING PVT LTD	Amitesh Gaurav(P),	9013160148, 9212750328	amiteshgaurav@gmail.com	07.07.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3731/2025	105/06/2025	AXIS BANK LTD Vs GURINDER SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	09.07.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3730/2025	105/06/2025	AXIS BANK LTD Vs ALOK SACHAN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	09.07.2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS ADVOCAT RESPONDENT NAME	ADVOCAT E	ADVOCATE MOBILE NUMBER	ADVOCAT E EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
		29, New Court Block-II	Commercial	OMP (COMM)/3732/2025	05/06/2025	YES BANK LTD Vs DEEPAK RAVINDER	ANANJAY SINGH(P),	70303 78800	ASAPLEGA LANDADVOCATES@GMAIL.COM	10.07.2025
		29, New Court Block-II	Commercial	CS (COMM)/61/2025	01/02/2025	M/S LOREAL SA HERBHEAL COSMETICS AND ANR	Shravan Bansal(P),	011-26843455, 011-32959881	unitedmark@united.com	12.07.2025
		29, New Court Block-II	Commercial	CS (COMM)/303/2025	04/07/2025	IFFCO MC CROP SCIENCE PVT LTD Vs BOKAKHAT WHOLESALERS COOPERATIVE STORE LIMITED	Shubham Saigal(P),	9407223688	shubhamsaigal6@gmail.com	12.07.2025
		29, New Court Block-II	Commercial	CS (COMM)/456/2024	25/09/2024	Trinity Trading House Vs Shivay Projects	Debarshi Bhadra(P),	9899091969	debarshibhadra@dblo.in	14.07.2025
		29, New Court Block-II	Commercial	OMP (COMM)/4/2025	17/01/2025	SHREE SHYAM ENTERPRISES Vs INDIRA NATIONAL UNIVERSITY	SANJAY BANSAL(P)	9810959432	mail2sanjaybansal@yahoo.com	14.07.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3784/2025	01/07/2025	Axis Bank Ltd Vs VIPIN KUMAR SHARMA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	16.07.2025
		29, New Court Block-II	Commercial	CS (COMM)/464/2024	01/10/2024	WD MANUFACTURING COMPANY VS KAUSAR ALI HUSSAIN KAPADIA & ORS.	S. K. BANSAL	9810132015	egal@unitworld.com	16.07.2025
		29, New Court Block-II	Commercial	CS (COMM)/377/2024	08/08/2024	State Bank Of India Vs Jai Kishore	KAMLESH KUMAR SINGH(P),	9810343732	ksingh1123@rediffmail.com	17.07.2025
		29, New Court Block-II	Commercial	CS (COMM)/334/2025	16/07/2025	STATE BANK OF INDIA Vs DHARMENDRA KUMAR	Shiv Tyagi(P),	9811059032	shivkyagi1@gmail.com	17.07.2025
		29, New Court Block-II	Commercial	CS (COMM)/221/2025	26/04/2025	SMALL FARMERS AGRI-BUSINESS CONSORTIUM Vs M/S HATHRAS FOODS PVT LTD AND ORS	Anshul Gupta(P),	9205089671	angpartnerlawyers@gmail.com	19.07.2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS ADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE E MAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
		29, New Court Block-II	Commercial	CS (COMM)/338/2025	17/07/2025	THIRD UNICORN PRIVATE LIMITED Vs SAASPAY PRIVATE, LIMITED	9999630431	adititeja15@gmail.com	19.07.2025	
		29, New Court Block-II	Commercial	OMP (COMM)/308/2025	07/07/2025	CHANDAN DEEP SINGH Vs DR RAJAONDEERRAJA	9899818888	Jatinjulkao7@outlook.com	19.07.2025	
		29, New Court Block-II	Commercial	CS (COMM)/302/2025	04/07/2025	STATE BANK OF INDIA Vs Dharmendra Kumar	Rupak Srivastava(P),	9650943775	glelawfirm16@gmail.com	20.07.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3783/2025	10/07/2025	KOTAK MAHINDRA PRIME LIMITED Vs GULSHER GULSHER	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	22.07.2025
		29, New Court Block-II	Commercial	OMP (COMM)/4180/2025	10/07/2025	AXIS BANK LTD Vs KULJIT SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	25.07.2025
		29, New Court Block-II	Commercial	OMP (COMM)/4179/2025	10/07/2025	AXIS BANK LTD Vs ASHISH TIWARI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	25.07.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3822/2025	10/07/2025	YES BANK LTD Vs SANJAY SINGH RAWAT	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDADVOCATES@GMAIL.COM	25.07.2025
		29, New Court Block-II	Commercial	OMP (COMM)/4142/2025	10/07/2025	AXIS BANK LTD Vs GURJEET SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	25.07.2025
		29, New Court Block-II	Commercial	OMP (COMM)/4146/2025	10/07/2025	AXIS BANK LTD Vs SATPAL SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	25.07.2025
		29, New Court Block-II	Commercial	OMP (COMM)/4149/2025	10/07/2025	AXIS BANK LTD Vs VIJAY CHAND	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	25.07.2025

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		29, New Court Block-II	Commercial	OMP (COMM)/4148/2025	10/07/2025	AXIS BANK LTD Vs VISHAKHA JAIN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	25.07.2025
		29, New Court Block-II	Commercial	CS (COMM)/241/2025	06/05/2025	M/s APPY PIE LLP Vs MIT VISHWASHANTI GURUKUL An IB WORLD SCHOOL	Raj Kumar(P),	9958031223	rajadvocate1985@gmail.com	25.07.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3960/2025	10/05/07/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs SHASHIKANT MISHRA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	29.07.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3964/2025	10/05/07/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs AJINKYA JAGANNATH GAIKWAD	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	29.07.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3965/2025	10/05/07/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs NAYANTHARA KANDATHIL PUSHPAN	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	29.07.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3975/2025	10/05/07/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs LAHARA SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	29.07.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3980/2025	10/05/07/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs SURESH SOLANKI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	29.07.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3985/2025	10/05/07/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs ARUN RAWAT	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	29.07.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3983/2025	10/05/07/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs CHETAN SHARMA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	29.07.2025
		29, New Court Block-II	Commercial	OMP (COMM)/4177/2025	10/07/2025	AXIS BANK LTD Vs RAJESH CHAUHAN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.07.2025

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		29, New Court Block-II	Commercial	OMP (COMM)/4176/2025	10/07/2025	AXIS BANK LTD Vs BHAVANA AHLAWAT	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.07.2025	
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	CS (COMM)331/2025	11/07/2025	UBI VS KIRAN AMBROYDERI	Ritu Rastogi	9958183999	rituadvocate@gmail.com	process received yet not back
		40, New Court Block-II	Commercial	CS (COMM)186/2025	09/04/2025	UBI VS SALMA ENERPRISES	Shyam Kumar Jha	9711343590	advatoeshyamjha@gmail.com		
		40, New Court Block-II	Commercial	CS (COMM)188/2025	09/04/2025	UBI VS RAM SUMIT	Shyam Kumar Jha	9711343590	advatoeshyamjha@gmail.com		
		40, New Court Block-II	Commercial	CS (COMM)187/2025	09/04/2025	UBI VS MAHAK TRADING	Shyam Kumar Jha	9711343590	advatoeshyamjha@gmail.com		
		40, New Court Block-II	Commercial	CS (COMM)324/2025	11/07/2025	SAKSHAM IMPEX VS ROYAL DRY FRUITS	Swapnil gupta	9654384381	contact@capitaler.co.in		
		40, New Court Block-II	Commercial	CS (COMM)115/2025	06/03/2025	HERBAL INTERNATIONAL VS LIFE SAGAR RATHORE	sharvan bansal	9650682928	fishi@unitedandunited.com		
		40, New Court Block-II	Commercial	CS (COMM)312/2025	08/07/2025	DR. KOMAL ARORA VS M/S MARRIOT GRAND VACATIONS PVT. LTD.	Manoj Kumar Singh	9910072693	divij24@Live.com		
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL								
29	MS. NIKHIL CHOPRA, DISTRICT JUDGE	SOUTH-EAST	14	CS/COMM/425/25	17.05.2025	M/S ACOUSTIC ARTS BUSINESS OCTAVE VS. SAURABH SHARMA	9.7E+009	md@jssblegal.com	11.07.2025		

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	Arbitration and Conciliation Act	OMP (COMM.)/53/2025	02-07-2025	CARS24 FINANCIAL SERVICES PVT LTD Vs AKSHAY RAJENDRA BANEKAR	Rahul Chauhan	9971891788	info@aualegal.com	--
				Arbitration and Conciliation Act	OMP (COMM.)/54/2025	02-07-2025	CARS24 FINANCIAL SERVICES PVT LTD. Vs RAHUL NIRALIA	Rahul Chauhan	9971891788	info@aualegal.com	--
				Commercial suit	CS (COMM.)/525/2025	02-07-2025	MD. SAFAYAT MOHD IMRAN AND ANR	Himal Akhtar	9810456889	legumlawfirm@gmail.com	--
				Commercial suit	CS (COMM.)/526/2025	02-07-2025	RAHAT ABBAS MOHD IMRAN AND ANR.	Himal Akhtar	9810456889	legumlawfirm@gmail.com	--
				Commercial suit	CS (COMM.)/527/2025	02-07-2025	BHUSHAN DEALMARK PRIVATE LIMITED Vs Leelawati	Shakil Sarwar Wani	8750618722	sswaniassociates@gmail.com	--
				Execution Petition	EXECUTION (COMM.)/234/2025	03-07-2025	SIMMTRONICS INFOTECH PRIVATE LIMITED Vs DEBARATI DEB	Akhil Verma	9999086312	yurisparatners@gmail.com	--
				Arbitration and Conciliation Act	OMP (COMM.)/48/2025	04-07-2025	BYGGING INDIA LTD Vs BHARAT HEAVY ELECTRICALS LTD	S.K. Maniktala	9810058928	udit@maniktalaassociates.com	--
				Commercial suit	CS (COMM.)/537/2025	04-07-2025	GURUKUL PUBLICATIONS PVT LTD. Vs M/s Future (Publishers and Distributors) and Anr.	Ramnish Khanaa	9891696900	ka.lawoffice@gmail.com	--
				Commercial suit	CS (COMM.)/556/2025	08-07-2025	Mr. Sanjeev Kumar Jindal, Proprietor of J. K. Pipe Fitting Company Vs Mr. Sanjay Gupta, Proprietor of Lavi Enterprises	Manish Gupta	9811000100	gupta.manish@hotmail.com	--
				Commercial suit	CS (COMM.)/557/2025	08-07-2025	UNION BANK OF INDIA Vs SHRI ASHISH KUMAR	Akhil Gupta	9811085046	gupta26a@yahoo.co.in	--

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCATE ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			Commercial suit	CS (COMM)/578/2025	15-07-2025	ONE97 COMMUNICATIONS LTD Vs MR. JERALD CUTINHO	Rohit Jain 9811074162	rohiti2003@gmail.com	
			Commercial suit	CS (COMM)/582/2025	16-07-2025	EMGREEN IMPEX LIMITED Vs PIONEER FIL-MED LIMITED AND ORS.	Mohd. Azhar 9910022880	advocte.azhar@gmail.com	
			Commercial suit	CS (COMM)/583/2025	16-07-2025	CANARA BANK Vs MRS. SUNITA SHARMA PROPRIETOR SHRI BALAJI TRADING	Chitra Malhotra 9212888057	chitramalhotralegal@gmail.com	
			Commercial suit	CS (COMM)/584/2025	16-07-2025	CANARA BANK Vs MOHD SHAMSHER KHAN PROP M/S OM SAI ENTERPRISES	Chitra Malhotra 9212888057	chitramalhotralegal@gmail.com	
			Commercial suit	CS (COMM)/585/2025	16-07-2025	M/S AGRO LIFE SCIENCE CORPORATION Vs M/S SRI BASAVALINGESHWARA TRADERS LINGA AND ANR.	A.K. Sinha 9818689111	aksinh4@gmail.com	
			Execution Petition	Ex.COMM Award by Arb. Comm./47/2025	21-07-2025	BSES RAJDHANI POWER LIMITED Vs MAN MOHAN	Rishabh Jain 9958737266	rishabh@rrassociates.com	
			Commercial suit	CS (COMM)/595/2025	21-07-2025	M/S TIRTH AGRO TECHNOLOGY PRIVATE LIMITED Vs M/s Shree Shivanandi Traders and Anr	Sudarshan Kumar Bansal 810132015	egal@unitworld.com	
			Arbitration and Conciliation Act	OMP (COMM.)/76/2025	23-07-2025	M/s M M OVERSEAS Vs NAFED AND ANR.	Jatin Dhawan 9810299918	jatin@advocarepartners.in	
			Commercial suit	CS (COMM)/604/2025	24-07-2025	UNION BANK OF INDIA Vs SHRI MANOJ YADAV	Rajender Yadav 9212040733	yadvavrazen@gmail.com	
			Arbitration and Conciliation Act	ARB. (COMM.)/3/2025	28-07-2025	ALETHIA INFOTECH PVT. LTD. AND ORS Vs YES BANK LIMITED AND ANR	Rajan Malhotra 9990666940	rajanmalhotraandassociates@gmail.com	

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCATE E EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS		
			Execution Petition	Ex.COMM Award by Arb. Comm./51/2025	28-07-2025	KOTAK MAHINDRA BANK LTD. Vs VIMESH KUMAR	Parav Mahajan	9643646534	parv.mahajan007@gmail.com		
			Commercial suit	CS (COMM)/616/2025	29-07-2025	ONESTO LABS PRIVATE LIMITED Vs. ASHOK KUMAR AND ORS	Prabhu Tandon	9818499923	sazid@aswathhlegal.com		
			Execution Petition	EXECUTION (COMM.)/282/2025	31-07-2025	ADO (INDIA) PVT LTD Vs ASHANA HOMES PVT LTD.	Shivani	8375961247	rita@vikramphillipsociates.com		
32	SH. BHUPESH KUMAR	SOUTH-EAST	NIL								
33	MS. NEERA BHARIHOKE DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL								
34	MS. NIRJA BHATIA, DJ, DIGITAL-07, SOUTH EAST DISTRICT,	SOUTH-EAST	30	CS (comm)	97/2025	31.01.2025	Indian Overseas Bank Vs Arora Namkeen & Ors.	Surendra Kumar	8130522481	surenralawoffices@gmail.com	22.07.2025
				CS (comm)	156/2024	13.03.2024	Kajaria Cremics Pvt Ltd vs Shri Krishnan Bansal Trading & Anr.	Sh S Rana	9818202368	litigation.ip@ssrana.com	22.08.2025
				CS (comm)	485/2025	04.06.2025	Paramount Polytrek Chemicals Pvt Ltd Vs SK Industrial Products	Manoj Kumar Bhagat	9868726388	manoj132488@gmail.com	25.07.2025
				CS (comm)	372/2025	01.05.2025	Strive Biocorp Pvt Ltd Vs Clevergene Biocorp Pvt Ltd	Ankur Kumar Vidhyarthi	9205318423	vidyarthiarn@gmail.com	28.07.2025
				CS (comm)	440/2025	22.05.2025	SMC Corp. India Pvt Ltd. Vs Arrowtek Robotic Pvt Ltd	Sandeep Sharma	9911600600	sandeepsharma50509@gmail.com	29.07.2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCATE E EMAIL	DATE OF ELECTRONIC SERVICE OF PROCESS	
			CS (comm)	521/2025	01.07.2025	M/S Wholesome Paper Products LLP Vs M/S SNNR Pvt Ltd	Ms Jagriti Jain & parthesh Bhardwaj	8527506427 & 7042312792	lawfim@unsolvedlegal.com	29.07.2025
			CS (Comm)	2939/2024	01.08.2024	M/S Balaji Enterprises Vs M/S KVS Plast India Pvt Ltd	Sh Utkarsh Gupta	8860211682	utkarshlegala96@gmail.com	30.07.2025
			CS (Comm)	554/2025	07.07.2025	State Bank of India Vs Suresh Kumar Singha	Ms Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	05.08.2025
			OMP (Comm)	45/2025	04.06.2025	Delhi Tourism & Transportation Development vs M/S Thermal Engineer & Insulators Pvt Ltd.	Ms Jahnavi Worah	9810183379	jahnavi-w@gmail.com	26.07.2025
			CS (Comm)	256/2025	27.03.2025	State Bank of India Vs Sheela	Ms Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	05.08.2025
			CS (Comm)	303/2025	16.04.2025	Parijat Industries Pvt Ltd Vs Pappu Kumar	Sh Manish Macgregor	9818638678	manishmacgregor@yahoo.com	29.07.2025
			OMP (Comm)	29/2024	14.02.2024	Shiv Kumar Sharma Vs Smt Kalawati Chanana	Ms. Dipika Jain	9891114322	adv.jaindipika@gmail.com	07.08.2025
			CS (Comm)	329/2025	22.04.2025	Apex Enterprise Vs Canara Bank	Sh Roshan Scenthalia	9643917721	roshan@chambersofscenthalia.com	02.08.2025
			CS (Comm)	128/2025	13.02.2025	Canara Bank Vs Parul Tank	Sh Anshuman Srivastava	9990042642	sri.anshu83@gmail.com	07.08.2025
			CS (Comm)	550/2025	07.07.2025	Madura Coats Pvt Ltd Vs Kamaldeep	Sh Sandeep Vishnu	9810394594	sandeepvishnu2008@gmail.com	08.08.2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE E-MAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			CS (Comm)	102/2025	01.02.2025	State Bank of India Vs Abhay kumar Rajput	Sh. Amit Kumar Singh	7011848842	amit.advocate13@gmail.com	09.08.2025
			CS (Comm)	2939/2024	01.08.2024	M/S Balaji Enterprises Vs M/S KVS Plast India Pvt Ltd	Sh. Utkarsh Gupta	8860211682	utkarshlegat96@gmail.com	30.07.2025
			CS (Comm)	260/2025	28.03.2025	Superior Aircon Pvt. Ltd Vs Spicetrix Engineering Pvt. Ltd	Sh. Apurv Parashari	8700451010	info@malaoffices.in	07.08.2025
			CS (Comm)	433/2025	21.05.2025	Mr. Sabena Puri Vs The New India Assurance Company Ltd.	Sh. Navneet Goyal	9811224831	navneetgoyal.adv@gmail.com	01.08.2025
			Misc (DJ)	488/2025	24.04.2025	Jumax Foam Pvt. Ltd Vs Shemsons Polymers Pvt. Ltd.	Sh. Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	06.08.2025
			CS (Comm)	371/2025	01.05.2025	Ambha Electric Stores Fake Cover by AN Electric Vs Saini Brothers	Sh. Nitin Jain	9999650755	najandcompany@gmail.com	12.08.2025
			CS (Comm)	575/2025	12.07.2025	State Bank of India Vs Subaran Singh	Mr. R.N. Singh and Associates	9868523230	advrnrarayan@gmail.com	14.08.2025
			CS (Comm)	453/2025	24.05.2025	Darsh Plastic Pvt. Ltd Vs Jyoti Dhupar Issues	Sh. Ashutosh Kumar Pandey	8285356804	ashutshlex@gmail.com	02.08.2025
			CS (Comm)	3876/2024	22.11.2024	Surender Kumar Goyal Vs M/s Fab Engineering Pvt. Ltd.	Sh. Pramod Singh	9871724396	chauhnanpramod833@gmail.com	13.08.2025
			CS (Comm)	10/2025	10.01.2025	Lords Creative Infrastructure Pvt. Ltd Vs M/s Rita Bhalla	Sh. Satvinder Singh	9310905051	team@sslegalsolutions.com	20.08.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE E MAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
				CS (Comm)	372/2025	01.05.2025	Strive Biocorp Pvt Ltd Vs Clevergene Biocorp Ors.	Ankur Kumar Widhyarthy	9205318423	vidyarthian@gmail.com	28.07.2025
				CS (Comm)	562/2025	09.07.2025	Santosh Kadyan Vs Bank of Baroda	Mr. Parth Khatri	9999025170	advparthkhatri@gmail.com	19.08.2025
				CS (Comm)	127/2025	13.02.2025	Artefact Projects Ltd Vs Airport Authority of India	Sh. Sameer Abhayankar	9953328394	contact@inovatuslaw.in	08.08.2025
				CS (Comm)	211/2025	17.03.2025	M/S Omsons Marketing Pvt Ltd Vs M/S Glow Infocom Pvt Ltd	Md. Irshad Ahmed	9811962836	adv.irshad@gmail.com	
				CS (Comm)	509/2025	09.06.2025	Dhruv Tiwari Vs Axis Securities Ltd	Sh. Devender Kumar	8447200154	adv04dev@gmail.com	22.08.2025
				Misc (DJ)	421/2024	24.05.2024	Meenu Sharma Vs Nine Cafe 9 Hospitality Services Pvt Ltd	Sh. Vinod Kumar Srivastava	9891269053	vs770449@gmail.com	21.08.2025
				CS (Comm)	237/2024	02.04.2024	M/S AKG Plastic Pvt Ltd Vs Abhay Trading Co.	Sh. Vishvajeet Singh	9310972268	rahulcklaw@gmail.com	13.08.2025
				CS (Comm)	343/2025	25.04.2025	Canara Bank Vs Himanshu Munjal	Sh. Pratap Chandra Rana	9990366723	prana2500@gmail.com	12.08.2025
				OMP (comm)	11/2025	01.02.2025	Wone Management System Pvt Ltd Vs Ramu Arora	Prashant Mehta	9999590003	prashantmohanmehta@gmail.com	11.08.2025
				CS (Comm)	219/2024	27.03.2024	Bank of Baroda Vs Pooja Yadav & Ors.	Sh. Rajnish Kr Banyal	9810872353	Rajnish.1221@yahoo.com	13.08.2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
				CS (Comm)	93/2025	31.01.2025	Trimaster Pvt Ltd Vs Sudip Roy	Manoj Kumar	999936580	liticorpjurists@gmail.com	26.09.2025
35	SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL								

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE E MAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST									
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	168/2025	27-05-2025	BANK OF BARODA V/S HARSHIT A PANCHAL	SHAILENDER SINGH SISODIA	8130237770		16-07-2025
			101	CS COMM	186/2025	26-06-2025	PUNJAB NATIONAL BANK V/S VERMA DIWAKER KISHORE	MOHIT RAJ	8800792205	mohitrajadvocate@gmail.com	18-07-2025
			101	CS COMM	341/2024	12-11-2024	M/S ABSOLUTE ELECTROVISION PVT. LTD. V/S M/S ARINJAY TRADING COMPANY	SHASHI KANT UPADHYA	9310654386	legaltoassociates@gmail.com	18-07-2025
			101	CS COMM	154/2024	15-05-2024	ROSE HEALTHCARE INCORPORATION V/S FAMILY HEALTHCARE HOSPITAL PVT. LTD.	ANKIT KUMAR	9015505737	adv.aankitarya@gmail.com	19-07-2025
			101	CS (COMM)	159/2023	29-04-2023	CANARA BANK V/S SUNIL RAJORIA	SAMIT GUPTA	9810224624	amitguptaadv366@gmail.com	30-07-2025
			101	CS COMM	205/2025	21-07-2025	ANVESHAN FARM TECHNOLOGIES PVT. LTD. V/S LAKHAM CHAND SONI	ABHILJEET VIKRAM SINGH	9873300070	info.lawmenalliance@gmail.com	31-07-2025
			101	CS (COMM)	208/2025	22-07-2025	IFL PROMOTERS LTD. V/S RS WASTE CARE TECHNOLOGY PVT. LTD.	MANOHA R NAGAR	9891836646	naagarmanphar@gmail.com	31-07-2025
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	NORTH-EAST	201, New Building KKD	CS (COMM)	76/2025	nil	SBI Vs AJEET	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	29-07-2025
			202, New Building KKD	CS (COMM)	04/2024	nil	SANJU MISHRA Vs SURAJ SHARMA	RAVINDE R PANDEY	9818911976	rkpandey61@rediffmail.com	25-07-2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE E-MAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
		203, New Building KKD	CS (COMM)	83/2025	nil	KHUSHI ENTERPRISES Vs SHALIMA TRADERS	ABDUL AZIZ ANSARI	9910429037	advocateansari1979@gmail.com	31-07-2025
		204, New Building KKD	CS (COMM)	15/2025	nil	VANSHIKA ENTERPRISES Vs SUNIL CARDS	ASHWANI YAGI	9818084111	nil	30-07-2025
		205, New Building KKD	CS (COMM)	101/2025	nil	BABLI V/s HARPREET SINGH THETHI	SH. A K SHARMA	9953840039	advocateajaysharma2529@gmail.com	14-08-2025
39	SH. BRJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	NIL							

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE E MAIL	DATE OF ELECTRONIC SERVICE OF PROCESS	
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL CIVIL	CS COMM308/2020	27-02-2020	Union Bank of India Vs SHASHI MALIK	MAYANK MAHAJAN	9999114922	samarendr akradv@yahoo.com	03.07.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM390/2025	01-07-2025	Rohit Seth Vs Amara Ram	ARUN KUMAR	9210004370	adv.vyasan@gmail.com	07.07.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM392/2025	01-07-2025	Union Bank of India Vs Amar	Sandeep Soni	9999114922	samarendr akradv@yahoo.com	08.07.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM388/2025	01-07-2025	Union Bank of India Vs Madan Tiwari	Sandeep Soni	9999114922	samarendr akradv@yahoo.com	08.07.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM391/2025	01-07-2025	Union Bank of India Vs Sanjeev Kumar	Sandeep Soni	9999114922	samarendr akradv@yahoo.com	08.07.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM268/2025	28-04-2025	State Bank of India Vs Sona Banarjee Proprietor of Keya Delicasy	Suchita Banarjee Dixit	8896932838	agnihotrisuchita@gmail.com	09.07.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM393/2025	01-07-2025	GIRISH MITTAL AND ANR Vs HARISH MITTAL AND ORS	Subhash Chandra Lochakia	9871051782	samarendr akradv@yahoo.com	09.07.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM323/2025	16-05-2025	JMW India Private Limited Through its Authorized Representative Vs M/s Macro Powertech India Private Limited Through its Managing Director	Mayank Rustagi	7529906593	info@rustagi.co	11.07.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM364/2025	31-05-2025	M/S WACHSTUM INDUSTRIES PVT LTD THROUGH ITS DIRECTOR SH VINEET GUPTA Vs DEEPAK BLAGGAN	Narender Bhandari	9313362890	nbhandari2009@gmail.com	11.07.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM417/2025	07-07-2025	BANK OF INDIA Vs PUSHPA SRIVASTAVA	KUMAR VISHWJET	9718909886	adv.vishwjet@gmail.com	12.07.2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETTIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE E MAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
		ROOM NO 208	COMMERCIAL CIVIL	CS COMM 164/2025	12-03-2025	INDIAN BANK Vs MS VAIBHAV RO SYSTEM	RAHUL KHANNA	9810288424	anishingh@company@gmail.com	12.07.2025
				CS COMM 354/2025	28-05-2025	KING TEXTILES Vs CASTAM JEANS	Sudhanshu Goel	9958552978	sudhanshu goel1809@gmail.com	12.07.2025
				CS COMM 38/2025	15-01-2025	padmavati garments Vs shri khatu shyam	Vishal	9910703213	kaushiksender78@gmail.com	21.07.2025
				CS COMM 81/2025	03-02-2025	ANIL PITTI Vs VIJAYA KUMAR	KUSHAGRA BANSAL	9999448797	kushagrabansal@akassociates.ore.in	22.07.2025
				CS COMM 374/2025	03-06-2025	ESHAN MIGLANI Vs MS SPIC CHEMICALS	HIMANSHU GUPTA	9811057157	gdlegalconsultants@gmail.com	25.07.2025
				CS COMM 401/2025	03-07-2025	SAHIL GOYAL Vs NARESH SHARMA	Latika KUMAR Goel	8076467665	advocatelatika goel@gmail.com	28.07.2025
				CS COMM 402/2025	03-07-2025	SAHIL GOYAL Vs AMAL BAL	Latika Goel	8076467665	advocatelatika goel@gmail.com	28.07.2025
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 280/25	02.05.2025	APOLLO PIPES LIMITED VS APOLO INDUSTRIES	SHRIHAR TRIPATHI	9548888420	advocateeshrihargamil.com	01.07.2025
		303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 272/25	29.04.2025	PANCH FABRICS VS RATTAN AYUSH KUMAR FABRICS	KRISHNA KUMAR	9810032891	krishnakumaroffice305@gmail.com	01.07.2025
		303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 365/25	31.05.2025	AKASHDEEP PROP M/S KABEER CREATIONS VS PAWAN KUMAR PROP OF M/S GREEN HILL	NISHANT SINGH	8010019531	nishantsingh152@gmail.com	02.07.2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
		303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 235/25	17.04.2025	MADHAV COTEX PVT LTD VS BAMAN KUMAR MARKETING GROUP	NEERAJ KUMAR	9810061735	v41legalaid@gmail.com	05.07.2025
		303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 369/25	02.06.2025	BABULAL PUROHIT VS KOLKATA BAZAR	KUSHAL AGGARWAL	991031155	aggarwalkushal99@gmail.com	15.07.2025
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)		NIL							
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	NIL							

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
44	SH.VINOD YADAV	NORTH-WEST								
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH								
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH								
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH WEST								
48	MS. SAVITA RAO, DISTRICT JUDGE, COMMERCIAL COURT-02/SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.									
49	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03/SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03									
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST								
TOTAL					245					